

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 02  
**(IB)-281(PB)/2019**

**IN THE MATTER OF:**

BDR Finvest Pvt. Ltd.

....Applicant/petitioner

Vs.

Ninex Developers Ltd.

....Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 26.10.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the applicant

Mr. Arvind Garg, Adv. with Ms. Heerika Shukla,  
CS

Mr. Sumit Sinha, Adv. for Flat Owner/FC

Mr. Sinha Shrey Nikhilesh, Mr. Swastik Verma,  
Adv. for Land Owners

Mr. Mahesh Taneja, AR of Home Buyers of Ninex  
Developers Ltd.

For the respondent

Mr. Rakesh Kumar, Ms. Preeti Kashyap, Adv. for  
Mr. Vekas Garg, RP

Mr. Niranjana S. Roa, Adv. in IA 363/2019

Mr. Manish Paliwal

Mr. Anjaneya Mishra and Mr. Sahil, Adv. in CA  
3434/2020

Mr. Kinshuk Chatterjee and Mr. Kushal Bansal,  
Ms. Srishti Gupta, Adv.

**ORDER**

**IA-4198/2020:-**

The Respondents are directed to file their responses by next date of hearing.

List the matter on **02.11.2020**.

**IA-3932/2020:-**

List the matter on **02.11.2020**.

— Sd —

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

— Sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**